NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.
No.

Purpose
Section
Name of the Parties
M/s. / Mr.

CP (IB) No 14/BB/
2017

Purpose
Section
Name of the Parties
M/s. / Mr.

Edelwiss Assets Reconstruction Co.
Ltd., Vs Falcon Tyres Ltd.

SL.	NAME (IN CAPITAL)	SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM

ORDER

Counsels for both sides are absent. Already it was reported to the Tribunal that, an application was filed before the NCLAT and it is pending, questioning the appointment of IRP. List it on 08/03/2018.

Member (J)